

MESSAGE FROM LOK SABHA

The Nalanda University Bill, 2010

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

“In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 26th August, 2010, agreed without any amendment to the Nalanda University Bill, 2010, which was passed by Rajya Sabha at its sitting held on the 21st August, 2010.”

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

डा. प्रभा ठाकुर (राजस्थान): महोदय, मैं ‘एच.आई.वी./एड्स से पीड़ित महिलाओं’ के संबंध में महिलाओं को शक्तियां प्रदान करने संबंधी समिति (2009-10) के पांचवें प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी में) सभा पटल पर रखती हूँ।

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

SHRI ABANI ROY (West Bengal): Sir, I lay on the Table, a copy each (in Hindi and English) of the following Reports of the Department-related Parliamentary Standing Committee on Railways:—

- (i) Eighth Report on ‘Protection and Security of Railway Property and Passengers’; and
- (ii) Ninth Report on Action Taken by the Government on the recommendations/ observations of the Committee contained in their Seventh Report (Fifteenth Lok Sabha) on ‘Demands for Grants for the year 2010-11 of the Ministry of Railways’.

STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRI H.K. DUA (Nominated): Sir, I lay on the Table, a copy each (in Hindi and English) of the following Statements of the Department-related Parliamentary Standing Committee on External Affairs:—

- (i) Statement showing action taken by the Government on the recommendations contained in Chapter-I and Chapter-V of the Fifth Report (Fifteenth Lok Sabha) on action taken on the recommendations contained in the First Report (Fifteenth Lok Sabha) on Demands for Grants of the Ministry of Overseas Indian Affairs, for the year 2009-10; and

- (ii) Statement showing action taken by the Government on the recommendations contained in Chapter-I and Chapter-V of the Sixth Report (Fifteenth Lok Sabha) on action taken on the recommendations contained in the Second Report (Fifteenth Lok Sabha) on Demands for Grants of the Ministry of External Affairs, for the year 2009-10.

STATEMENTS BY MINISTERS

**Status of implementation of recommendations contained in the
Seventh Report of Department-related Parliamentary Standing
Committee on Railways**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Sir, I make a statement regarding status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Railways.

**Status of implementation of recommendations contained in the Seventeenth Report of the
Department-related Parliamentary Standing Committee
on Petroleum and Natural Gas**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I make a statement regarding status of implementation of recommendations contained in the Seventeenth Report of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas on 'Strategy for Development of Alternative Sources of Oil and Gas'.

Re. SOME POINTS

MR. DEPUTY CHAIRMAN: Now, Special Mentions...*(Interruptions)*...

SHRIMATI BRINDA KARAT (West Bengal): Sir, I had raised the point. Kindly give me two minutes. Sir, in his comments, the Leader of the Opposition had talked about his views representing large sections of the House. Sir, I would like your permission to demarcate from that because I don't think he is representing large sections of the House. He is certainly not, and therefore, I would like you to give me permission to make a two minutes' intervention on the issue that he has raised....*(Interruptions)*... Why? It is not a question of semantics. The issue here is that certain individuals and organizations operating in the name of so-called...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Brindaji, that is not the subject...*(Interruptions)*...

श्री बलवंत उर्फ बाल आपटे (महाराष्ट्र): यह क्या हो रहा है? किस आधार पर ये बोल रही हैं? ...*(व्यवधान)*... इनको बोलने का क्या अधिकार है? ...*(व्यवधान)*... कौन से विषय पर बोल रही हैं? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, on every Statement of an individual Member, we cannot allow this. ...*(Interruptions)*...